

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-42/1996(Pt.)/586/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 12th February, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/796(E)/18 dtd 11.01.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f the afternoon of 11.02.2019 till the morning of 12.02.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/587/A, dated 12.02.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdgn